

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2889
ANSWERED ON:13.12.2005
SLUM CLEARANCE SCHEMES
Borkataky Shri Narayan Chandra

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the number of Slum Clearance Schemes being implemented in Assam;
- (b) whether any International Cooperation and Technical assistance in this field has been undertaken in Assam during the last three years;
- (c) if so, the details thereof;
- (d) the number of centres of National Cooperative Housing Federation operating in Assam;
- (e) the details of projects undertaken by it in Assam during the last three years;
- (f) the funds received by the Government of Assam under the Integrated Low Cost Sanitation Programme (ILCS) during the said period;
- (g) the monitoring mechanism of the scheme in Assam;
- (h) whether Non-Governmental Organisations are involved in the scheme; and
- (i) if so, the details of such NGOs involved?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

- (a): The Government of Assam has informed that in the State following two schemes are being implemented:-
- (i) National Slum Development Programme under Additional Central Assistance;
 - (ii) Environmental Improvement of Urban Slums under 20- Point programme (Point No.15) under State Sector.
- (b): No, Sir.
- (c): Does not arise.
- (d): There is no centre of National Cooperative Housing Federation in Assam.
- (e): Does not arise.
- (f): No funds have been released to the State during the last three years under Integrated Low Cost Sanitation (ILCS) scheme.
- (g): The Scheme is being monitored in the State through Directorate of Municipal Administration.
- (h): No, Sir.
- (i): Does not arise.